

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 555 OF 2010

BAL KISHAN GIRI

Appellant(s)

VERSUS

STATE OF U.P.

Respondents(s)

(With prayer for suspension of sent and Office Report)

WITH

CrI.A. No. 686/2010

(With appln.(s) for personal hearing before the Court and Office Report)

Date: 23/05/2014

These appeals are called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE A.K. SIKRI
(VACATION BENCH)

For Petitioner(s)

Mr. Jitendra Mohan Sharma,Adv.
Ms. Shikha Bani,Adv.
Mr. Sameer Singh,Adv.
Mr. Pahlad Singh Sharma,Adv

For Respondent(s)

Mr. Irshad Ahmad,AAG, U.P.
Mr. Abhishth Kumar,Adv.
Ms. Archana Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Signature Not Verified

Digitally signed by
Om Parkash Sharma
Date: 2014.05.23

Order reserved.

17:43:59 IST
Reason:

(O. P. SHARMA)
COURT MASTER

(M. S. NEGI)
ASSISTANT REGISTRAR